

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 432
TO BE ANSWERED ON 24TH JULY, 2024**

DATA BREACH IN BSNL

432 DR. AMAR SINGH:

Will the Minister of COMMUNICATION be pleased to state:

- (a) whether the Government has taken cognizance of the fact that the Bharat Sanchar Nigam Limited (BSNL) has recently suffered a significant data breach, which involves critical data, including International Mobile Subscriber Identity (IMSI) numbers, SIM card information, Home Location Register (HLR) details, DP Card Data and even snapshots of BSNL's SOLARIS servers; and
- (b) if so, the details of the corrective steps proposed to be taken by the Government keeping in mind that the breach can lead to service outages, degraded performance and unauthorised access to telecom operations?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

(a) & (b) Indian Computer Emergency Response Team (CERT-In) reported possible intrusion & Data Breach at BSNL on 20.05.2024. The same was analysed and found that one File Transfer Protocol (FTP) server was having the data similar to the sample data shared by CERT-In. No breach into Home Location Register (HLR) of Telecom Network has been reported by Equipment Manufacturer, hence no service outage in BSNL's network. However, as a remedial measure to prevent such probable breach, BSNL has taken steps i.e. access passwords to all similar FTP servers have been changed and instructions to maintain air-gap for End Points have been issued.

Further, an Inter Ministerial Committee (IMC) has been constituted to conduct audit of the telecom networks and suggest remedial measures for prevention of data breaches in the Telecom networks.
